NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/566/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: ERODE CHEMICALS & SUPPLIERS

NAME OF THE RESPONDENT(S)

: RAJALAKSHMI PAPER MILL LTD

UNDER SECTION

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

DEV ESHWADR J For Mls. Shiva Kumar &

Counsel for Petitioner 7.

No-A-S-Brhan Jon 2

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor has submitted that his Senior Counsel is not available and prayed for time. At request, time is enlarged. The matter is posted for final submission. Put up on 08.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk